

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Wednesday, 1st August, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

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PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Minister of Food and Agriculture (Shri A. P. Jain): Sir, I beg to lay on the Table a copy of each of the following notifications, under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (1) Notification No. S.R.O. 1554, dated the 7th July, 1956.
- (2) Notification No. S.R.O. 1555, dated the 7th July, 1956.

[Placed in Library. See No. S-278/56]

REPORT OF TARIFF COMMISSION ON FAIR RETENTION PRICES OF PIG IRON PRODUCED BY THE INDIAN IRON AND STEEL CO., LTD., CALCUTTA, ETC.

The Minister of Trade (Shri Kar-markar): Sir, I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, namely:

- (1) Report (1956) of the Tariff Commission on fair retention prices, ex-works, of pig iron produced by the Indian Iron

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and Steel Co. Ltd., Calcutta, 1956.

- (2) Ministry of Commerce and Industry Resolution No. SC(A)-2(133), dated the 20th July, 1956.

- (3) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why a copy of each of the documents referred to at (1) and (2) above could not be laid within the prescribed period.

[Placed in Library. See No. S-280/56]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Minister of Consumer Industries (Shri Kanungo): Sir, I beg to lay on the Table a copy of each of the following Notifications, under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (1) Notification No. S.R.O. 1077, dated the 8th May, 1956.
- (2) Notification No. S.R.O. 1077-A, dated the 8th May, 1956.

[Placed in Library. See No. S-281/56]

PROCEEDINGS AND SYNOPSIS THEREOF OF COMMITTEE 'D' ON SECOND FIVE YEAR PLAN.

Shri Gidwani (Thanna): Sir, I beg to lay on the Table a copy of the proceedings together with a synopsis of proceedings of Committee 'D' on the Second Five Year Plan (Social Services and Labour Policy).

[Placed in Library. See No. S-279/56]